

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-32-2020****IN****Criminal Writ Petition No.75 of 2016**

Suresh M. Mhalsekar

... Petitioner

Versus

Swati S. Mhalsekar

... Respondent

Shri D. Vernekar, Advocate for the Petitioner.

Shri S. Redkar, Advocate for the Respondent.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 23<sup>rd</sup> September 2020****P.C. :**

By consent, post the matter on 01.10.2020.

**DAMA SESHADRI NAIDU, J.**

NH